

- (iv) Government has imposed 20% duty on export of sugar for promoting availability and moderating price rise.

Reporting online child sexual abuse

*44 SHRIMATI VANDANA CHAVAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is a complaint redressal platform to report the occurrence of online child sexual abuse, if so, the details thereof;

(b) the number of complaints received on online child sexual abuse from 2010-2016; and

(c) whether Government has issued an advisory to the internet service providers to filter and block any objectionable images so far, if so, the details thereof?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Protection of Children from Sexual Offences (POCSO) Act, 2012 mandates that reporting of child sexual abuse in any form should be reported to special juvenile police unit or the local police. In addition, National Commission for Protection of Child Rights (NCPCR) has launched a portal 'e-Box' in August, 2016 to register online, complaints of child sexual abuse.

(b) National Crime Records Bureau (NCRB) has started collecting data on publishing or transmitting of material depicting children in sexually explicit act, in electronic form since 2014. As per information provided by National Crime Records Bureau (NCRB), a total of 749 and 792 cases were registered for online child sexual abuse during 2014 and 2015 respectively. In addition, the 'e-Box' portal of NCPCR has received 103 complaints from 26.08.2016 to 4.11.2016.

(c) Department of Telecommunications has directed Internet Service Providers to block the Interpol's "Worst-of-list" (containing websites addresses of extreme child sexual imagery) provided by Central Bureau of Investigation on 29.09.2016.

Inflation in food items

*45. SHRIMATI RANEE NARAH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total production of foodgrains during 2015-16; and

(b) the percentage of food items inflation?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) As per the 4th Advance Estimate released by Department of Agriculture Cooperation and Farmers Welfare, the total production of foodgrains, including cereals and pulses, during 2015-16 is estimated at 252.22 million tonnes.

(b) The detail of inflation of food items as per latest WPI release for the month of October, 2016 is given in the Statement.

Statement

WPI based rate of inflation (Year on Year) for select items for the month of October, 2016

Item/Group	Rate of inflation (%)
All Commodities	3.39
(A) Food Articles	4.34
Food Grains(Cereals+Pulses)	10.01
Cereals	6.13
Rice	4.57
Wheat	6.3
Pulses	21.8
Gram	74.82
Arhar	-16.16
Moong	-22.5
Masur	-12.27
Urad	0.69
Fruits and Vegetables	-1.92
Vegetables	-9.97
Potato	60.58
Onion	-65.97
Tomato	-17.94
Fruits	6.45
Milk	4.19

Item/Group	Rate of inflation (%)
Eggs, Meat and Fish	6.2
(B) Food Products	10.48
Wheat Flour (Atta)	12.41
Sugar	29.63
Edible Oils	4.59
Vanaspati	6.14
Groundnut Oil	9.53
Palm Oil	6.09
Mustard and Rapeseed Oil	-1.17
Soyabean Oil	4.33
Sunflower Oil	0.67

Source: Department of Industrial Policy and Promotion.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Implementation of Seed Village Scheme

321. SHRI TIRUCHI SIVA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of areas under the Seed Village Scheme in the last two years and in the current year, State-wise, particularly in the State of Tamil Nadu; and

(b) the details of allocated and utilised amounts on this scheme in the last two years and in the current year, State-wise, particularly in the State of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) The details of State-wise areas, amount allocated/released and utilized under the Seed Village Scheme including Tamil Nadu in the last two years and in the current year is given in the Statement.